

Meeting of ICAR Management Committee

666. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) how many of the Management Committees of the institutes in ICAR have met as per the Rules during the last three years;

(b) the names of the institutes which have not met during the last three years; and

(c) the reasons thereof and action taken or proposed against them?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c). The information is being collected and the same will be placed on the Table of the House.

किसानों को पास बूके जारी करना

667. श्री वृद्धि चन्द्र जैन: क्या कृषि मंत्री यह बताने को कृपा करेंगे कि :

(क) ऐसे राज्यों के नाम क्या हैं जहाँ राज्य सरकारों ने किसानों को उनकी भूमि के बारे में उन्हें काश्तकारी के मालिकाना अधिकारों के लिए पास बूके जारी की है; और

(ख) ऐसे कौन से राज्य हैं जिन्होंने इन पास बूकों को कानूनी रूप से देने के लिए कदम उठाये हैं और यह किस तरीके से किया गया है इस बारे में ब्यौरा क्या है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर. वी. स्वामीनाथन): (क) और (ख). राज्य सरकारों से जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Crop Damaged by Unseasonal Rains

668. DR. KRUPASINDHU BHOI:
SHRI DIGAMBAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of damage to the wheat crop by continuous rains during the last season; and

(b) the assistance provided to the farmers?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) There were unseasonal rains during the later part of April and subsequently between 4th and 14th May, 1982 in many parts of wheat growing States of Punjab, Haryana and Uttar Pradesh. Rainfall also occurred in May in some parts of Rajasthan. The total estimated loss to wheat crop caused by these unseasonal rains in these States is about 2 million tonnes.

(b) The Government of India has released a short-term loan of Rs. 10 crores to Punjab, Rs. 6.75 crores to Haryana, Rs. 15 crores to Uttar Pradesh and Rs. 7.00 crores to Rajasthan for purchase and distribution of agricultural inputs for Kharif season to enable the farmers to take up Kharif crops.

The Government of India with a view to mitigate the loss caused to the farmers by way of damage to their wheat, has lowered the specifications for the procurement of wheat and issued directions to the Food Corporation of India to procure such wheat.

Accord between India and Pakistan Re-agricultural area in Jammu and Kashmir

669. SHRI VIJAY KUMAR YADAV: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that some accord has been arrived at between India and Pakistan concerning the total irrigated agricultural area in Jammu and Kashmir from the three rivers namely, the Indus, the Jhelum and the Chenab;

(b) if so, the details of the agreement thereof; and

(c) what are the cooperative figures of irrigated areas in Jammu and Kashmir under the old Indus Treaty of 1960 and the new agreement?